

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP-385/2015 in
OA-1567/2013**

New Delhi, this the 24th day of January, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Pritam Singh,
Aged about 33 years,
S/o Sh. Madhav Singh
R/o T-609/2A, Gali No. 7,
Baljeet Nagar, New Delhi-110008. ... Petitioner
(through Sh. Yogesh Sharma)

Versus

1. Mr. Anindo Mazumdar,
Delhi Subordinate Services Selection Board (DSSSB),
Govt. of NCT of Delhi,
FC-18, Industrial Area,
Karkardooma, Delhi-110092.
2. Mr. Rajender Kumar, Principal Secretary,
Services Department, Govt. of NCT of Delhi,
Delhi Secretariat Complex,
7th level, B-Wing & 5th Level, A-Wing,
I.P. Estate, Delhi-110002.
3. Mr. K.K. Sharma, Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat Complex,
5th Level, A-Wing,
I.P. Estate, Delhi-110002. ... Respondents

(through Ms. Harvinder Oberoi)

ORDER(ORAL)

Hon'ble Mr. Shekhar Agarwal, M(A)

When this matter was taken up today, learned counsel for the petitioner has submitted that the order of this Tribunal has been complied with.

2. Accordingly, this CP is closed. Notices issued to the contemnors are discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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